

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 311/MP/2014

- Subject : Petition under Section 79 (1) (c) of the Electricity Act, 2003 read with Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and appropriate provisions of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Open Access in inter-State Transmission and related matters) Regulations, 2009; Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and losses) Regulations, 2010; Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014; Central Electricity Regulatory Commission (Grant of Regulatory Approval for execution of Inter-State transmission Scheme to central transmission utility) regulations, 2010 and in the matter of signing of LTA for transmission system for immediate evacuation of power from Darlipalli TPS and grant of regulatory approval for execution of transmission system.
- Date of hearing : 8.1.2015
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
- Petitioner : Power Grid Corporation of India Limited
- Respondents : NTPC Limited and others
- Parties present : Shri A.M. Pavgi, PGCIL
Shri Swapnil Verma, PGCIL
Shri M. G. Ramachandran, Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Shri A. Basu Roy, NTPC
Shri M. Sharma, NTPC
Shri R.S. Lokshma, NTPC
Shri Vinod Kumar Jain, NTPC
Shri Nishant Gupta, NTPC

Record of Proceedings

The representative of the petitioner requested for two weeks time to file rejoinder to the reply filed by NTPC. The request made by the representative of the petitioner was allowed by the Commission.

2. The Commission directed the petitioner to submit its rejoinder, if any on affidavit by 23.1.2015.

3. The Commission directed that due date of filing the rejoinder should be strictly complied with.

4. The petition shall be listed for hearing on 12.2.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**